

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-3386
TO BE ANSWERED ON-15.03.2018
INTERNATIONAL SOLAR ALLIANCE

3386. SHRI RATTAN LAL KATARIA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the International Solar Alliance (ISA), India's brainchild launched jointly with France in Paris on November 30, 2015 has come into force;
- (b) if so, the details thereof;
- (c) whether the ISA has got the required number of members for issue of notification;
- (d) if so, the details thereof;
- (e) whether the ISA would open its door for countries that do not fall fully or partially between the tropics at cancer and Capricorn; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) to (d) In conformity with the Framework Agreement of the International Solar Alliance (ISA), ISA became the first treaty based international intergovernmental organization headquartered in India on 6 December 2017.

(e) and (f) In accordance with the Article XI of the Framework Agreement of the ISA, the ISA Assembly is empowered to make amendments to the provisions of the Framework Agreement, including for expanding the membership of the ISA for countries that do not fall between the Tropics.
